

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO. 428  
TO BE ANSWERED ON THE 31<sup>ST</sup> MARCH, 2023**

**DATA SECURITY AND PRIVACY UNDER AB-PMJAY**

**\*428. SHRI RAVIKUMAR D.:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is collecting personal data of the beneficiaries under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana and if so, the details thereof along with the kind of data which is being collected;
- (b) whether the Government is collecting the biometric data for the Yojana and if so, the details thereof;
- (c) whether it is mandatory to collect the biometric data to extend the benefits of the Yojana to the beneficiaries and if so, the details thereof along with the biometric information collected by the Government and private players in furthering various initiatives under the Yojana, State/UT-wise;
- (d) whether the data such as biometrics, personal health record, personal information has been collected after obtaining the consent of the citizens under the Yojana, and if so, the details thereof and if not, the reasons therefor; and
- (e) the details of repository in which the data collected under this scheme is being stored along with the steps that have been taken to keep the data secure?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(DR MANSUKH MANDAVIYA)**

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 428 FOR 31<sup>ST</sup> MARCH, 2023**

(a) to (e) Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) launched on 23.09.2018 is the largest publicly funded health protection scheme in the world which provides health cover of Rs. 5 lakh per family per year for secondary and tertiary care hospitalization to 60 crore beneficiaries through a network of 26,892 hospitals empanelled in the country. AB-PMJAY is a notified scheme under Section 7 of Aadhaar Act. During e-KYC/authentication, personal details like name, guardian name, gender and address of beneficiaries are collected. Further, at the time of treatment, beneficiary's medical details are collected. The consent of the beneficiary is duly recorded every time the data are collected. Data collected under the scheme are secure and stored in data warehouse in an encrypted form in accordance with established Application Data Security Norms. National Health Authority (NHA) has on boarded Ministry of Electronics and Information Technology (MeitY) empanelled Cloud Service Provider with its Data Centers in India. As per MeitY policy, necessary actions are taken to safeguard against all types of security breaches including Data Security. NHA has also engaged Telecom Consultants of India Limited (TCIL) as Security Operation Center (SOC) who monitors security postures (alerts & incidents) of the cloud infrastructure.

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